Punjab, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute [Placed in Library. *See* No. L.T. 961/16/14]

Report and Accounts (2013-14) of WAPCOS Limited and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of SHRI SANWAR LAL J AT, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the WAPCOS Limited, New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report [Placed in Library. *See* No. L.T. 1186/16/14]

Reports and Accounts (2012-13) of various Educational Institutions and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of Sarva Shiksha Abhiyan Rajya Mission, Itanagar, Arunachal Pradesh, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(i) (a) above. [Placed in Library. *See* No. L.T. 1144/16/14]
- (ii) (a) Annual Report and Accounts of the Jharkhand Education Project Council (JEPC), Ranchi, implementing the Sarva Shiksha Abhiyan, Jharkhand, for the year 2012-13, together with the Auditor's Report on the Accounts.